

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 134
192/2007

IN THE MATTER OF:

H.B Stock Holdings Ltd.

.... Applicant/petitioner

Vs.

M/s. DCM Shriram Industries Ltd. & Ors.

.... Respondent

Order under Section 397-398

Order delivered on 17.03.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

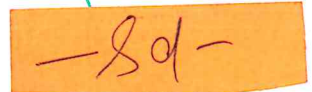
PRESENT:

For the Petitioner(s):-

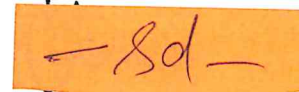
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ORDER

List on 01.07.2020.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

17.03.2020
Ritu Sharma